

श्री प्रभुनाथ सिंह
 श्री
 13/12

Declaration of Assets and Liabilities

Year 2025-2026

TRIPURARI SINGH, son/daughter/wife of LATE PRABHU NATH SINGH

aged 58 years, belonging to BIHAR VIDHAN SABHA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	4,000/-	8000/-	12,000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.i - 10,000/- Corona Bank 4000/- Post office saving	B.i.O 10,000/-	B.i.O 25,000/- H.O.F.C 20,000/-	NO	X10
(iii)	Bonds, Debentures and Shares in companies	NO-	NO-	NO-	NO	NO
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	PO/SAVING PO-Lix 1,40,000/- PO-RD 14,000/- S.B.i Mithun Fund 5,000/-	NO	L.I.C 20,000/- PO/RD 3000/-	NO	NO
(v)	Motor Vehicles (details of make, etc.)	NO	NO	2 viker Hydrabad	NO	NO
(vi)	Jewellery (give details of weight and value)	Gift Gold 110g	Gift Gold 1.60g Silver 350g	Gold 30g Silver 50g	NO	NO
(vii)	Other assets, such as values of claims / interests	Village 9/10/21 No Divided	2.29 SD 941-13 311 4472 50-1 1755 47,000	NO	NO	NO

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13/12/26

5

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

श्री प्रभुनाथ सिंह

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependan t-1 Name	Dependan t-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	39/221 No Divided	No	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	(9115-35 16451 16451	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2 421 1217 2 (51-4137) 4117-1217 1000/95/40 1000/95/40 25,000/- 1000/95/40 1000/95/40 (see 1)	No	No	No	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

Signature

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN DEYPS 6646F UP TO Return 2025 - 2026	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No Application	No
	(iii) Sales Tax [Only in case of proprietary business]	No	No
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- P.T.S/BLA - 1026

Gender :- M (M/F)

Date of Birth :- 2 | 5 | 0 | 6 | 1 | 9 | 6 | 8 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SARAN (Chapra)

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
12/2/26
Date:

Signature: *[Signature]*
Name of Employee: office attendant
Designation: Bihar Vidhan Sabha
Department: Patna